

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 111/TT/2018**

- Subject** : Approval of transmission tariff from COD to 31.3.2019 for Asset 1:±300 MVAR STATCOM at 400 kV Aurangabad Sub-station, Asset 2: ±200 MVAR STATCOM at 400 kV Gwalior Sub-station, Asset 3: ±300 MVAR STATCOM at 400 kV Satna Sub-station and Asset 4: ±300 MVAR STATCOM at 400 kV Solapur Sub-station under “Installation of STATCOMs in Western Region”.
- Date of Hearing** : 8.8.2019
- Coram** : Shri P.K. Pujari, Chairperson  
Dr. M. K. Iyer, Member  
Shri I. S. Jha, Member
- Petitioner** : Power Grid Corporation of India Ltd. (PGCIL)
- Respondents** : Madhya Pradesh Power Management Company Ltd. (GICL) and 12 others
- Parties present** : Shri Pankaj Sharma, PGCIL  
Shri S. S. Raju, PGCIL  
Shri Zaful Hasan, PGCIL  
Shri B. Dash, PGCIL

**Record of Proceedings**

The Commission observed that the revised tariff Forms, in case of Asset-3, filed by the petitioner alongwith the affidavit dated 12.12.2018 is different from the soft copy filed through e-office on 15.10.2018 and directed the petitioner to file the correct Forms on affidavit with a copy to the respondents. The Commission further directed the petitioner to be careful in future while submitting the information.

Subject to the above, the Commission reserved the order in the matter.

By order of the Commission

sd/-  
(V. Sreenivas)  
Dy. Chief (Law)

